

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2957

ANSWERED ON:13.03.2015

WOMEN HOSTELS

Antony Shri Anto ;Reddy Shri Mekapati Rajamohan;Sathyabama Smt. V.

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether there is acute shortage of hostels for working women in various parts of the country;
- (b) if so, the details thereof, State/ UT-wise and the reasons therefor along with the number of such hostels sanctioned and operational in the country, as on date, State/UT-wise;
- (c) the details of the funds provided by the Government to the States/UTs for construction of such hostels along with its utilisation reported by the States/UTs during each of the last three years and the current year, State/UT-wise;
- (d) whether the Government has received proposals from States/UTs seeking funds for construction of such hostels during the said period, if so, the details thereof, State/UT-wise along with the action taken by the Union Government on such proposals State/UT-wise;
- (e) whether the Government has conducted any survey to identify/ select places for construction of such hostels in the country, if so, the details and the outcome thereof, State/ UT-wise; and
- (f) the other steps taken/ being taken by the Government in this direction?

Answer

MINISTER OF WOMEN & CHILD DEVELOPMENT(SHRIMATI MANEKA SANJAY GANDHI)

(a) & (b): The Government has not conducted any survey to assess the need of hostels for working women in various parts of the country. However, the Ministry of Women & Child Development under the Scheme of 'Working Women Hostels' provides financial assistance to State Government agencies, Urban Municipal Bodies including Cantonment Boards, Panchayati Raj Institutions, Self Help Groups, Recognized Colleges/ Universities, Civil Society Organisations, Corporate or associations like CII, ASSOCHAM, FICCI etc. for construction of hostels for working women or running of working women hostels in rented premises. As per the Scheme guidelines, the State Level Empowered Committee (SLEC) in each State is responsible for undertaking needs assessment for working women hostels under the State and recommending proposals for sanction of grants. The Scheme also provides for establishment of District Women's Welfare Committees (DWWC) in every District with the responsibility of assisting the State Government in conducting the actual gap analysis by doing need assessment and mapping of existing facility in their respective Districts.

State/ UT-wise hostels sanctioned as on date are given in Annexure-I.

(c): Under the Scheme funds are released to the implementing agencies directly. The funds released to the implementing agencies during the last three years and the current financial year are given in Annexure-II.

(d): During the last three years and the current financial year, 59 new proposals have been received under the Scheme and 28 new hostels have been sanctioned as per details given in Annexure-III.

(e): No, Madam.

(f):

(i) The Scheme was revised in 2010 making provision for providing financial assistance to run hostels in rented premises.

(ii) State Governments/ UT Administrations have been requested to send more and more viable proposals.